

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 289/2018
in
OA No. 1682/2006**

this the 26th day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

Sh. Braham Singh
S/o Late Sh. Raghbir Singh, 67 years
R/o H. No. E-113, Bhati Chowk, East Vinod Nagar
Opp. Mayur Vihar Phase-2, Delhi – 110091. (Post UDC) (Group - C)

... Petitioner
(By Advocate : Mr. B.K. Berera)

Versus

1. Sh. Anshu Parkash
Chief Secretary
Delhi Secretariat, Govt. of NCT of Delhi
New Delhi – 110001.
2. Smt. Punya S. Srivastava
Director Education
Govt. of NCT of Delhi
New Delhi.
3. Sh. H. Rajesh Parsad
Commissioner of Sales Tax
Vyapar Bhawan, I.P. Estate
New Delhi.

... Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (ORAL)

Ms. Nita Chowdhury:

When the matter is taken up, counsel for respondents gives us a copy of the order passed on 24.04.2019. In the said order, 2nd financial upgradation in the case of applicant has been granted in compliance with the order of the Court.

2. In view of substantial compliance with the order of the Court, notices are discharged and CP is closed. However, applicant is given liberty to assail the order now passed by the respondents, if so advised, in accordance with law. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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